

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 48 of 2013 &
IA No. 72 of 2013**

Dated : 3rd October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Paschim Gujarat Vij Co. Ltd. Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. P.S. Bhullar for R-2
Mr. Kumar Mihir for R-6 & R-7**

ORDER

The Learned Counsel for the Respondent no.2 has finished his arguments. Written submissions have also been filed by the Respondent no.2. The Learned Counsel for all the parties are directed to file their comprehensive written submissions on or before 28.10.2013 after serving copy on the side for making further submissions, if any.

Post the matter for making further submissions on **01.11.2013 at
2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**